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THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্ত্তুত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 266 দিশপুৰ, শনিবাৰ, 4 চেপ্তেম্বৰ, 2010, 13 ভাদ, 1932 (শক)
No.266 Dispur, Saturday, 4th September, 2010, 13th Bhadra, 1932 (S.E.)

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

on official tour and its halt within the State of

The 4th September, 2010

No. LGL. 56/2003/42.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XXIII OF 2010

(iv) a Sitting Allowance of one thousand rupees per

(Received the assent of the Governor on 31st August, 2010)

THE SALARY AND ALLOWANCES OF THE LEADER OF THE OPPOSITION IN THE ASSAM LEGISLATIVE ASSEMBLY (AMENDMENT) ACT, 2010

AN

ACT

further to amend the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978.

Preamble

Whereas it is expedient further to amend the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act VI of 1978

It is hereby enacted in the Sixty-first Year of the Republic of India, as follows:-

Short title and commencement

- 1.(1) This Act may be called the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly (Amendment) Act, 2010.
 - (2) It shall come into force at once.

Amendment of section 3 of Assam Act VI of 1978.

- "Salary and Allowances of the Leader of Opposition
- 2. In the principal Act, in section 3, for the existing provision, the following shall be substituted, namely:-
- 3. There shall be paid to the Leader of the Opposition, Assam Legislative Assembly,-
- (i) salary of sixty thousand rupees per mensem;
- (ii) a Sumptuary Allowances of ten thousand rupees per mensem;
- (iii) a Daily allowance of one thousand rupees while on official tour and its halt within the State of Assam:

Provided that the Leader of the Opposition in the Assam Legislative Assembly shall be entitled to draw Daily Allowance of one thousand five hundred rupees whenever the Leader of the Opposition performs the official duties outside the State of Assam and its halt;

(iv) a Sitting Allowance of one thousand rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the Sitting Allowance shall not be admissible if the Leader of the Opposition, Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Secretary, Assam Legislative Assembly;

- (v) a Parliamentary Assistant Allowance of rupees five thousand per mensem;
- (vi) two hundred litres of petrol for head quarter use as fuel per mensem; and
- (vii) a Mileage Allowance of eight rupees per kilometre as propulsion cost for the use of his official car on official duty."

MOHD. A. HAQUE, Secretary to the Government of Assam, Legislative Department, Dispur. the Republic of India,



THE ASSAM GAZETTE

PERICO Copposition in the Assam Legislative **EXTRAORDINARY** প্ৰাপ্ত কৰ্ত্তত্বৰ দাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 215 দিশপুৰ, মঙ্গলবাৰ, 30 ছেপ্টেম্বৰ, 2014, 8 আহিন, 1936 (শক) No. 215 Dispur, Tuesday, 30th September, 2014, 8th Asvina, 1936 (S. E.)

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LEGISLATIVE DEPARTMENT::: LEGISLATIVE BRANCH

NOTIFICATION

The 30th September, 2014

No. LGL.56/2003/58.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

(iv) a Suring Allowance of one thousand five hundred rapers

ASSAM ACT NO. XV OF 2014

(Received the assent of the Governor on 20th September, 2014)

THE SALARY AND ALLOWANCES OF THE LEADER OF THE OPPOSITION IN THE ASSAM LEGISLATIVE ASSEMBLY (AMENDMENT) ACT, 2014



AN ACT

further to amend the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978.

Preamble

Whereas it is expedient further to amend the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act, VI of 1978

It is hereby enacted in the Sixty-fifth Year of the Republic of India, as follows:-

Short title and commencement

1. (1) This Act may be called the Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly (Amendment) Act, 2014

(2) It shall come into force at once.

Amendment of section 3 of Assam Act, VI of 1978.

2. In the principal Act, in section 3, for the existing provisions of clauses (i), (iii) and (iv), the following shall be substituted, namely:-

"(i) a salary of eighty thousand rupees per mensem;"

"(iii) a Daily Allowance of one thousand five hundred rupees while on official tour and its halt within the State of Assam:

Provided that the Leader of the Opposition in the Assam Legislative Assembly shall be entitled to draw Daily Allowance of two thousand rupees whenever the Leader of the Opposition performs the official duties outside the State of Assam and its halt;"

"(iv) a Sitting Allowance of one thousand five hundred rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the Sitting Allowance shall not be admissible if the Leader of the Opposition, Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Principal Secretary, Assam Legislative Assembly;"

(Received the assent of the Governor on 20th September, 2014)

THE SALARY AND ALLOWANCES OF THE LEADER OF THE OPPOSITION

ASSAM ACT NO. XV OF 2014

HAURAB RAZUB .M .Z ATTVE ASSEMBLY (AMENDMENT) ACT, 2014

Secretary to the Government of Assam, Legislative Department, Dispur.